

سے اپنی بات کہتا تھا۔ چاہے حزب اقتدار کا کوئی ممبر بات اٹھاتا تھا، یا حزب اختلاف کا ممبر ہی کسی مسئلے پر یہاں بات کرتا تھا، اس کا نہایت ہی سنجیدہ نوٹ لیا جاتا تھا اور عوام کو بھی پتہ چلتا تھا کہ اس بارے میں کیا کارروائی ہوئی۔ تو بڑے بڑے مسائل کے بارے میں بھی خاموشی کو ہی بہتر سمجھا جاتا ہے۔ گزشتہ دنوں سے ہم یہاں دیکھتے ہیں، دو اہم معاملات یہاں پر زیر بحث آئے۔ وہ اہم اس لحاظ سے ہے کہ ان کے اثرات عوام کے ذہن پر پڑنے والے ہیں۔ ایک تو یہ تھا کہ کسی وزیر نے - اس میں کتنا سچ ہے، یہ بات تحقیقات کی ہے۔۔۔

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Mr. Shafi, you can continue your speech on the next day when the Private Members' Bill is taken up, please.

جناب محمد شفیع صاحب: تھینک یو سر۔

(ختم شد)

MESSAGES FROM LOK SABHA

- (I) Motion Re: Nomination of Members to the Committee on Public Accounts
- (II) Motion Re: Nomination of Members to the Committee on Public Undertakings
- (III) Motion Re: Nomination of Members to the Committee on Welfare of Scheduled Castes and Scheduled Tribes

SECRETARY-GENERAL: Sir, I have to report to the House the following messages received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:-

(I)

"I am directed to inform you that Lok Sabha, at its sitting held on Friday, the 3rd July, 2009, adopted the following motion:-

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha for being associated with the Committee on Public Accounts of the House for the term ending on the 30th April, 2010 and do communicate to this House the names of the members so nominated by Rajya Sabha."

2. I am to request that the concurrence of Raja Sabha in the said motion, and also the names of the members of Rajya Sabha so nominated, may be communicated to this House."

[] Transliteration in Urdu Script.

(II)

“I am directed to inform you that Lok Sabha, at its sitting held on Friday, the 3rd July, 2009, adopted the following motion:-

“That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha for being associated with the Committee on Public Undertakings of the House for the term ending on the 30th April, 2010 and do communicate to this House the names of the members so nominated by Rajya Sabha.”

2. I am to request that the concurrence of Rajya Sabha in the said motion, and also the names of the members of Rajya Sabha so nominated, may be communicated to this House.”

(III)

“I am directed to inform you that Lok Sabha, at its sitting held on Friday, the 3rd July, 2009, adopted the following motion:-

“That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha for being associated with the Committee on Welfare of Scheduled Castes and Scheduled Tribes of the House for the term ending on the 30th April, 2010 and do communicate to this House the names of the members so nominated by Rajya Sabha.”

2. I am to request that the concurrence of Rajya Sabha in the said motion, and also the names of the members of Rajya Sabha so nominated, may be communicated to this House.”

Sir, I lay a copy each of the Bills on the Table.

THE VICE-CHAIRMAN: The House stands adjourned till 1.30 p.m. on 6th July, 2009.

The House then adjourned at one minute past five of the clock till thirty minutes past one of the clock on Monday, the 6th July, 2009.